GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.369

TO BE ANSWERED ON THE 1ST DECEMBER, 2021/ 10 AGRAHAYANA, 1943 (SAKA)

VIOLENCE IN TRIPURA

369. SHRI MALLIKARJUN KHARGE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has taken cognisance of the anti-minority violence in the State of Tripura over the last few weeks;

(b) if so, the steps that have been taken to address the issue and get answers from the State as to why the perpetrators were not stopped;

(c) whether any specific groups have been identified for spreading rumours and hate speeches against minorities; and

(d) if so, the names of the said groups and what actions have been taken against them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a): Police and Public Order are state subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order and protection of life and property rests with the respective States and Union Territories. The State Government of Tripura has informed that there have been some sporadic incidents of damage to property. Accordingly, 15 cases have been registered pertaining to above mentioned incidents in the State during last few weeks.

(b): To prevent such incidents, the State Government has extensively deployed police forces in the affected areas. Mobile/fixed pickets during night and regular patrolling are being continued. All the religious places have been provided security coverage.

(c) and (d): No specific group has been identified for spreading rumours and hate speeches against minorities. However, 6 cases have been registered in respect of the malicious posts in social media spreading rumour/communal hatred etc.

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